

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2113/2011

(Arising out of impugned final judgment and order dated 27-09-2010 in CMWP No. 7335/1987 passed by the High Court Of Judicature At Allahabad)

SMT JAI SHREE DEVI (DEAD) THROUGH LRS. & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 119207/2019 - EXEMPTION FROM FILING O.T.
IA No. 119205/2019 - INTERVENTION/IMPLEADMENT)

Date : 06-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Matrugupta Mishra, Adv.
Ms. Sharmila Upadhyay, AOR

For Respondent(s)
Nos.1-3 Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

Impleader/applicant Ms. Anju Bhattacharya, Adv.
Mr. Abhimanyu, Adv.
Ms. Mridula Ray Bharadwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 16th of November, 2021 at the top of the list.

In the meantime, parties may file short note containing the list of dates and also decisions/judgments they wishes to rely on.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER